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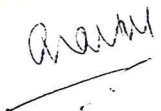
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/550/(IB)/2017
NAME OF THE PETITIONER(S) : BHANSALI CHEMICALS MADRAS LTD
NAME OF THE RESPONDENT(S) : EFFEL EXPORTS PVT LTD
UNDER SECTION : Sec 9

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	N IC. BHANSALI	PCS In Petitioner	
2.	ANANT MERATHIA	Counsel for Respondent	

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for filing counter and making submissions. Time extended at request. Put up on 29.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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